

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6447
ANSWERED ON:06.05.2015
ALLOTMENT OF HOUSES IN ASIAD VILLAGE
Hansdak Shri Vijay Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) The number of dwelling units allotted to the Directorate of Estates in the Asiad village in Delhi ;
- (b) The number of houses out of this allotted under discretionary quota and details of such houses and their occupants;
- (c) Whether periodical surveys are conducted to ascertain the actual residents in such houses and if so, the details thereof ; and
- (d) Whether Government has noticed discrepancy in such allotments and if so, the details thereof and the actions taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) There are 137 houses in Asiad Village in Delhi under administrative control of Dte. of Estates.
- (b) No allotment has been made under discretionary quota in Asiad Village in Delhi. However, as per guidelines, 28 houses have been allotted to various prominent artists in various localities including Asiad Village on recommendation of Ministry of Culture. The details of these allotments are at Annexure.
- (c)&(d) No periodical survey is conducted to ascertain whether these artists are actually residing in these houses or not.